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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)  
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New Delhi, the 2nd July, 1979.

NOTIFICATION  
INCOME TAX

No. 2926 (F.No. 404/17 (TRO-Jodhpur)/79-ITCC): In pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby makes the following amendment in the Notification of the Government of India in the Department of Revenue: No. 2554 (F.No. 404/91/77-ITCC) dated 24.10.78 and modified vide No. 2574 (F.No. 404/17/TRO-Jodhpur/79-ITCC) dated 23.1.79 namely; In the said Notification for the words and letters "S/Shri P.S.Puri and R.C.Goswami" the words and letters "Shri R.C.Goswami" shall be substituted.

Sd/-

(H. VENKATARAMAN)

Deputy Secretary to the Government of India.

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